

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No.3377 of 2014

This the 9th day of October, 2015

**HON'BLE MR. JUSTICE L.N. MITTAL, MEMBER (J)
HON'BLE MR. SHEKHAR AGARWAL, MEMBER (A)**

Ajmer Singh,
(Posted as Fire Operator 667/61, Group C in Delhi Fire Service (GNCT Delhi)
S/o Sh. Raj Pal,
R/o H.No.344/10,
New Adarash Nagar,
Sonepat-131001.

... Applicant

(By Advocate: Shri R.K. Nain)

Versus

1. Govt. of N.C.T.,
Delhi Govt. Secretariat,
Players Building,
New Delhi.
Through :- Secretary Home
2. Director,
Delhi Fire Service,
Govt. of N.C.T.,
Headquarters Office,
Delhi Fire Service, New Delhi-110001.
3. Director,
Delhi College of Fire & Safety Engineering
Plot No.975, Khasra No.298,
NH-10, Metro Pillar No.506-507,
Next to Hanuman Mandir,
Mundka, New Delhi-110041.
4. Director of Training and Technical
Education, Govt. of NCT of Delhi,
Muni Maya Ram Marg,
Pitampura, New Delhi.

... Respondents

(By Advocate :Ms. Ritika Chawla for R-1, R-2 and R-4, None for R-3)

ORDER (ORAL)

MR. JUSTICE L.N. MITTAL, MEMBER (J) :

We have heard counsel for the parties and perused the case file.

2. Counsel for the applicant has stated that the applicant shall be satisfied, if the respondents are directed to decide application (Annexure P-5) of the applicant within specified time frame.

3. In view of the aforesaid limited prayer made by counsel for the applicant but without going into the merits of the case, the instant OA is disposed of with direction to the respondents to decide application (Annexure P-5) of the applicant within four weeks from the receipt of certified copy of this Order by passing speaking reasoned order. No costs.

(SHEKHAR AGARWAL)
MEMBER (A)

(JUSTICE L.N. MITTAL)
MEMBER (J)

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